

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 209
(IB)-765/ND/2021

IN THE MATTER OF:

Mr. Ankit Gupta
(through RP Mr. Dham Vir Gupta)

...

Applicant

Under Section: 94 of IBC, 2016

Order delivered on 11.05.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

Rishi Kapoor and Akhil Shankhwar, Advocates on behalf of the Applicants

ORDER

List the matter before the Regular Bench on 14th July, 2022.



(HEMANT KUMAR SARANGI)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)